BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 73 of 2017 (SZ)

Applicant(s)	Vs.	**Respondent(s)**
A. Jayakanthan Cuddalore District.		M/s. Oil and Natural Gas Corporation Limited, Rep. by its Chariman, Cum Managing Director, New Delhi and 7 others.
Legal Practitioners for Applicant(s) S. Lakshmi D.M. Precilla Jenifer		**Legal practitioners for respondent(s)** M/s Kings & Patridge for R1 M/s. Giridhar & Sai for R2 Mr. G.M. Syed Nurullah Sheriff For R3 Mr.M.K.Subramanian, P.Velmani for R4 and R5 Mrs. H. Yasmeen Ali for R6 and R7 E. Mahoharan for R8

Note of the Registry	Orders of the Registrar
Order No.	Date: 13.09.2017 Applicant counsel not present. R1, R2, R3, R4, R5, R6, R7, and R8 counsels present. On request filing reply by R1 to R5, R8 call on 04.10.2017 NFA. (Tmt. Meena Satheesh) Registrar